

26.08.03

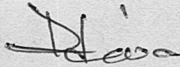
Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

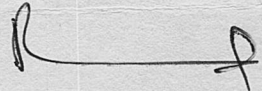
Hon'ble Mr. D.R. Tiwari, A.M.

Heard Sri A.K. Guar counsel for the review  
applicant and Sri P Mathur counsel for the review  
applicant and Sri A.N. Ambhusta holding brief of  
Sri SS Sharma counsel for the opposite party.

Learned counsel for the parties have stated  
that settlement has been arrived at between the  
parties and no order is required <sup>on the application</sup>. The Review Application  
is accordingly dismissed as not pressed.

No order as to costs.

  
Member-A.

  
Vice-chairman.

Manish/-